NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

. ORDER

Learned Senior Advocate Mr. V. Dhond with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for petitioner no. 1.

Learned Senior Advocate Mr. Sanjanwala with Learned Advocate Mr. I Deshmukh with Learned Advocate Mr. Olge Lumeperira with Learned Advocate Ms. Manasa Sundaraman with Learned Advocate Mr. Arjun Srinivas with Learned Advocate Mr. Vineet Unikrishnan present for petitioner no. 2.

Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent no. 3.

For hearing list, the matter on 15.11.2017 before single bench since it is a connected matter to TP 206/2016.

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **OHMERABAD**

Learned Senior Advocate Mr. V. Thamed. 21th/39711398/MCQCAAM/ROShidNew) Boatwala with Learned Advocate Mr. ShyampKnnadigayath Lagrage Abymen 2011 (Old) Anip Gandhi with Learned Advocate Mr. Rahul Jain present for petitioner no. 1.

Coram: Senior Advocate Mr. Sanjanwala with Learned Advocate Mr. I Beshmukh with Learned Advocate Mr. Manasa With Learned Advocate Mr. Manasa Sundaraman with Learned Advocate Mr. Arjun Srinivas with Learned Advocate Mr. WITEENDANGERGHMSORDEREISHEETnoOF. THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017 Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7. Name of the Company: Yogesh Mehra & Ors.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shankan Manas was Specient for Respondent no. 1.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956
Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil That wantesent for Respondent no Bignation REPRESENTATION **SIGNATURE**

For hearing list, the matter on 15.11.2017 before single bench since it is a connected matter to TP 206/2016. ADV. ilb marilal Kher 2. MR. RASHID BOATWALLA Ambalal & Co. ADV.

MR. CHYAM KAPADIA MÄNGRAMATUMARI ADV. BIKKI RAVEENDRA BABUS MEMBER JUDICIAL MIEMBER JUDICIAL ADV.

Dated this the 3rd day of November, 2017.

MR. SANJANEDA LA BR. HOV. MR. 1. DESHMUKH AOV. PETITIONER NO.2. MR. OLGA LUMETEREIRA ADV. ilb Cyril Amarchand mangal das. MS. MANASA SUNDARAMAN ADV. MR. ARJUN SRINIVAS ADV.

MR. VINEET UNIKRICHNAN 7 PETITIONER NOC.3-7 KELKAR MR. ROHAN

ADV.

SHAH SAHIL Mr. SAURABH JOPARICAR SR. APO ? Responded No.) Apr 3 MS. KAMICA SHARMA MANN AN INA

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